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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.114/2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Usha Kumar & Anr. -Versus- Kumar Techno Refractories Mfg Co. Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Sidhartha Shaino, Advocate } for the  
2) Ms. Swapna Chakraborty, Advocate } petitioners

SBangin  
12/9/17

1. Mr. RASEEN RATH, ADVOCATE  
Mr. SHASHI AGARWAL,

} For R<sub>2</sub> R<sub>3</sub> R<sub>8</sub>

12/9/17

12 09 2017 – CP No.114/2014 – CA 1565/2015 / IA 72/2016 and IA 60/2017 – Usha Kumar & Anr. Vs. Kumar Techno Refractories Mfg. Co. Pvt. Ltd. & Ors.

## ORDER

Ld. Lawyer on behalf of the petitioner is present.

Mr. A.K. Labh, Ld. PCS has been appointed as Special Officer. Petitioner is hereby directed to contact him and give him all the necessary papers to proceed with the work as early as possible. Special Officer may apprise the court with regard to progress of the matter when contacted by the petitioner as also respondents.

Fixed on 13.10.2017.

*Sd/-*  
MANORAMA KUMARI  
MEMBER(J)